

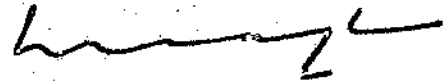
TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
CENTRAL BOARD OF DIRECT TAXES.

New Delhi, the 11th March, 76

NOTIFICATION
INCOME TAX

No. 1254 (F.No. 275/12/76-ITJ): In pursuance of sub-clause(f) of clause(iii) of sub-section 3 of Section 194A of the Income-tax Act, 1961 (43 of 1961) the Central Government hereby notifies the Development Corporation of Konkan Ltd., Bombay for the purpose of the said sub-clause.



(K.R. RAGHAVAN)
DIRECTOR

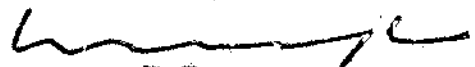
CENTRAL BOARD OF DIRECT TAXES.

To
The Manager,
Government of India Press,
New Delhi.

No. 1 (F.No. 275/12/76-ITJ)

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(K.R. RAGHAVAN)
DIRECTOR

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